

(b) whether Government propose to regularise all the unauthorised colonies in Delhi in the light of the report of the said Committee; and

(c) whether pending decision on the future of these 'colonies' Government propose to resume the development work including provision of civic amenities in these colonies and if so, by when?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. Orders of Government were issued on 16th February, 1977. A High Level Implementation Body with the Lt. Governor as Chairman has also been set up on 2nd May, 1977 to watch the progress of regularisation and development of unauthorised colonies.

(b) Regularisation of unauthorised colonies will be done in accordance with the terms and conditions stipulated and subject to change of land use on merits being effected.

(c) No decision has yet been taken in this regard.

**PAYMENT OF COMPENSATION TO PERSONS
STERILIZED FORCIBLY**

*81. SHRI BIPINPAL DAS:

SHRI SARDAR AMJAD ALI : SHRI
VITHAL GADGIL : SHRI DEVTNDRA
NATH

DWIVEDI : SHRI SHRIKANT

VERMA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have taken a decision to pay compensation to those persons who were forcibly sterilized during the period of emergency; and

(b) whether any list of such persons has been prepared and if so, what is the basis thereof and what will be the financial implications of this decision?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ-NARAIN): (a) No, Sir.

(b) Does not arise.

**SUPPLY OF CLEAN DRINKING WATER TO
RESIDENTS OF KALKAJI, NEW DELHI**

*82. SHRIMATI PRATIBHA SINGH : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government are aware that water supplied in 'K' Block of Kalkaji and other adjoining areas is polluted and unfit for human consumption; and

(b) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) and (b) Water Supply to Kalkaji and other adjoining areas is checked daily, from source to distribution in the laboratory of the Delhi Water Supply and Sewage Disposal Undertaking. The supply is satisfactory, both chemically and bacteriologically, with adequate residual chlorine as a safeguard against contamination. The question of taking any other remedial steps does not arise.

**ALLOTMENT OF FLATS BY NDMC IN R. K.
PURAM MULTISTORIED COMPLEX**

*83. SHRI JAGJIT SINGH ANAND : SHRI
SYED NIZAM-UD-DIN :

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that New Delhi Municipal Committee had invited applications for allotment of flats in the R. K. Puram multistoreyed complex from servicemen, persons of the Dhobi Community and other backward classes;

(b) if so, whether the employees of the NDMC belonging to Classes IV and III will also be eligible under the scheme; and

(c) if not, what are the reasons there of?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) the New Delhi Municipal Committee have announced in the news papers the completion of second residential complex for service personnel like dhobis